

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
HYGEIA FRUIT AND VEGETABLE PROCESSORS PRIVATE LIMITED
 OPERATING IN FOOD AND BEVERAGE (ALCOHOLIC AND NON-ALCOHOLIC)
 MANUFACTURING INDUSTRY (FACTORY SITUATED AT, RATTI, DIST. MANDI, H.P.)
 ((Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
 (Insolvency Resolution Process for Corporate Persons) Regulations, 2016))

RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN/CIN LLP HYGEIA FRUIT AND VEGETABLE PROCESSORS PRIVATE LIMITED (CIN : U15134HP1995PTC016488) (PAN: AABCH2647E)
2.	Address of the registered Office PLOT NO 1, 1-A AND 2 INDUSTRIAL AREA, NERCHOWK RATTI, Ratti, Mandi, Sadar, Himachal Pradesh, India, 175008
3.	URL of website https://hygeiaindia.com
4.	Details of place where majority of fixed assets are located PLOT NO 1, 1-A AND 2 INDUSTRIAL AREA, NERCHOWK RATTI, Ratti, Mandi, Sadar, Himachal Pradesh, India, 175008
5.	Installed capacity of main products/services Fermentation- 6000 cases per batch Bottling- 2400 cases per month Tea Blends- 78 Tonnes Pickles- 100 Tonnes Drink Concentrates- 150 Tonnes (the above information is as per the information received from suspended Board of Directors)
6.	Quantity and value of main products/services sold in last financial year Total Revenue 01.04.2025 till 30.11.2025 (Prov.)- Rs. 38.70 Lakh FY 2024-25 (Audited)- Rs 141.96 Lakh
7.	No. of employees/workmen 0 as on Insolvency Commencement Date (this is as per information from Erstwhile RP)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at : Can be obtained by sending an Email to Nikhil Sachdeva at cirp.hygeia@gmail.com or through Speed Post/Courier addressed to Nikhil Sachdeva at H. No. 541-L, Model Town, Preet Hospital Road, Punjab ,141002
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at: Can be obtained by sending an Email to Nikhil Sachdeva at cirp.hygeia@gmail.com or through Speed Post/Courier addressed to Nikhil Sachdeva at H. No. 541-L, Model Town, Preet Hospital Road, Punjab ,141002
10.	Last date for receipt of expression of interest 18-07-2026
11.	Date of issue of provisional list of prospective resolution applicants 28-07-2026
12.	Last date for submission of objection to provisional list 02-08-2026
13.	Date of issue of final list of prospective resolution applicants 12-08-2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants 17-08-2026
15.	Last date for submission of resolution plan 16-09-2026
16.	Process email id to submit expression of interest cirp.hygeia@gmail.com
17.	Details of Corporate Debtor's registration status as MSME Udyam Reg No: Udyam-HP-08-0001287 Classification: Micro Enterprises Classification year: 2020-21

Nikhil Sachdeva
 Resolution Professional
 Hygeia Fruit and Vegetables Processors Private Limited
 Regn No: IBB/ IPA-001/ IP-P-02743/2022-2023/14184
 Address :H. No. 541-L, First Floor, Model Town,
 Preet Hospital Road, Punjab ,141002

Date: 03.07.2026
Place: Ludhiana

AFA: AA1/14184/02/311226/108779 Valid Upto 31.12.2026

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR BASANDARI BOTTLERS PRIVATE LIMITED UNDER CIRP
OPERATING IN LIQUOR BOTTLING INDUSTRY, MANDI HIMACHAL PRADESH
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1. Name of the corporate debtor along with PAN/CIN LLP	BASANDARI BOTTLERS PRIVATE LIMITED (CIN : U15111CH1992PTC012786) (PAN: AABCB7319M)
2. Address of the registered Office	SCF-247, 1ST FLOOR MOTOR MARKET, Chandigarh, MANIMAJRA, Chandigarh, India, 160101
3. URL of website	Not Available
4. Details of place where majority of fixed assets are located	Plot 6-10, Industrial Area, Ner Chowk, Ratti, Distt. Mandi, Himachal Pradesh, 175008
5. Installed capacity of main products/services	NA
6. Quantity and value of main products/services sold in last financial year	Total Revenue 01/04/2025 till 30/11/2025 (Provisional)- Rs. 0 FY 2024-25 (Audited)- Rs 0
7. No. of employees/workmen	Nil as on Insolvency Commencement Date
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be obtained by sending an Email to Nikhil Sachdeva at cirp.br@gmail.com or through Speed Post/Courier addressed to Nikhil Sachdeva at H. No. 541-L, Model Town, Preet Hospital Road, Punjab, 141002
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained by sending an Email to Nikhil Sachdeva at cirp.br@gmail.com or through Speed Post/Courier addressed to Nikhil Sachdeva at H. No. 541-L, Model Town, Preet Hospital Road, Punjab, 141002
10. Last date for receipt of expression of interest	18-07-2026
11. Date of issue of provisional list of prospective resolution applicants	28-07-2026
12. Last date for submission of objection to provisional list	02-08-2026
13. Date of issue of final list of prospective resolution applicants	12-08-2026
14. Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	17-08-2026
15. Last date for submission of resolution plan	16-09-2026
16. Process email id to submit expression of interest	cirp.br@gmail.com
17. Details of Corporate Debtor's registration status as MSME	Udyam Reg No: UDYAM-HP-08-0029989 Classification: Micro Enterprises Classification year: 2025-26

Nikhil Sachdeva
Resolution Professional
BASANDARI BOTTLERS PRIVATE LIMITED
Regn No: IIBI/PA-001/IP-P-02743/2022-2023/14184
Address : H. No. 541-L, First Floor, Model Town, Preet Hospital Road, Punjab, 141002
Date: 03.07.2026
Place: Ludhiana AFA: AA1/14184/02/311226/108779 Valid Upto 31.12.2026

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR HYGEIA FRUIT AND VEGETABLE PROCESSORS PRIVATE LIMITED
OPERATING IN FOOD AND BEVERAGE (ALCOHOLIC AND NON-ALCOHOLIC) MANUFACTURING INDUSTRY (FACTORY SITUATED AT, RATTI, DIST. MANDI, H.P.)
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1. Name of the corporate debtor along with PAN/CIN LLP	HYGEIA FRUIT AND VEGETABLE PROCESSORS PRIVATE LIMITED (CIN : U15134HP1995PTC016488) (PAN: AABCH2647E)
2. Address of the registered Office	PLOT NO 1, 1-A AND 2 INDUSTRIAL AREA, NERCHOWK RATTI, Ratti, Mandi, Sadar, Himachal Pradesh, India, 175008
3. URL of website	https://hygeiaindia.com
4. Details of place where majority of fixed assets are located	PLOT NO 1, 1-A AND 2 INDUSTRIAL AREA, NERCHOWK RATTI, Ratti, Mandi, Sadar, Himachal Pradesh, India, 175008
5. Installed capacity of main products/services	Fermentation: 6000 cases per batch Bottling: 2400 cases per month Tea Blends- 78 Tonnes Pickles- 100 Tonnes Drink Concentrates- 150 Tonnes (the above information is as per the information received from suspended Board of Directors)
6. Quantity and value of main products/services sold in last financial year	Total Revenue 01/04/2025 till 30.11.2025 (Prov.)- Rs. 38.70 Lakh FY 2024-25 (Audited)- Rs 141.96 Lakh
7. No. of employees/workmen	0 as on Insolvency Commencement Date (this is as per information from Erstwhile RP)
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be obtained by sending an Email to Nikhil Sachdeva at cirp.hygeia@gmail.com or through Speed Post/Courier addressed to Nikhil Sachdeva at H. No. 541-L, Model Town, Preet Hospital Road, Punjab, 141002
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained by sending an Email to Nikhil Sachdeva at cirp.hygeia@gmail.com or through Speed Post/Courier addressed to Nikhil Sachdeva at H. No. 541-L, Model Town, Preet Hospital Road, Punjab, 141002
10. Last date for receipt of expression of interest	18-07-2026
11. Date of issue of provisional list of prospective resolution applicants	28-07-2026
12. Last date for submission of objection to provisional list	02-08-2026
13. Date of issue of final list of prospective resolution applicants	12-08-2026
14. Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	17-08-2026
15. Last date for submission of resolution plan	16-09-2026
16. Process email id to submit expression of interest	cirp.hygeia@gmail.com
17. Details of Corporate Debtor's registration status as MSME	Udyam Reg No: Udyam-HP-08-0001287 Classification: Micro Enterprises Classification year: 2020-21

Nikhil Sachdeva
Resolution Professional
Hygeia Fruit and Vegetables Processors Private Limited
Regn No: IIBI/PA-001/IP-P-02743/2022-2023/14184
Address : H. No. 541-L, First Floor, Model Town, Preet Hospital Road, Punjab, 141002
Date: 03.07.2026
Place: Ludhiana AFA: AA1/14184/02/311226/108779 Valid Upto 31.12.2026

'Don't just adopt AI, use it intelligently', says Jitendra Singh
Contd from page 1...

MoS Singh noted that the repeal of obsolete laws has significantly simplified administrative processes and made governance more transparent and effective.

Referring to initiatives such as Mission Karmayogi and Centralised Public Grievance Redress and Monitoring System (CPGRAMS), the MoS said India's governance reforms have gained international recognition, with countries including Mauritius, Sri Lanka and South Africa adopting several Indian e-governance and administrative innovations.

Government of India
Ministry of Corporate Affairs
Centre for Processing Accelerated Corporate Exit (C-PACE)
Corporate Exit (C-PACE)
1CA Building, 7th Floor,
Plot P-6,7,8, Sector-5, IIT Manesar,
Gurgaon, Haryana - 122050.
Email: roc.cpace@mca.gov.in

FORM No. STK-6
PUBLIC NOTICE
(Pursuant to sub-section (2) and sub-section (4) of section 248 of the Companies Act, 2013 and rule 7 of the Companies (Removal of Names of Companies from the Register of Companies) Rules, 2016)

Public-RO/C-PACE/STK-2/248(2)/2026-27/631 Date: 23/06/2026

Reference:
In the matter of striking off or removal of names of (17) companies in the Uttarakhand state under section 248 of the Companies Act, 2013 in respect of:

S.NO	Work Item	CIN	Company Name
1	AC3915577	U46909UT2025PTC019656	JAYORMI INTERNATIONAL PRIVATE LIMITED
2	AC3871772	U70109UR2022PTC015086	RAKIN INTERNATIONAL PRIVATE LIMITED
3	AC3968941	U80101UR2022PTC014882	URVO EDUCATION (OPC) PRIVATE LIMITED
4	AC3946568	U21002UT2023PTC015590	VARINDAVAN LIFE SCIENCES PRIVATE LIMITED
5	AC3900765	U47300UT2023OPC015395	FAGNA PETROLEUM (OPC) PRIVATE LIMITED
6	AC3887175	U55205UR2022PTC014472	KIMSAR NATURE VALLEY PRIVATE LIMITED
7	AC4041639	U46620UT2024PTC016753	ARCS STEEL FABRICATORS PRIVATE LIMITED
8	AC3872849	U36109UR2021PTC012374	LIVE ART FURNITURE PRIVATE LIMITED
9	AC3819860	U67100UR2019PLC010004	KALKI SOCIO NIDHI LIMITED
10	AC3581000	U66220UT2026PTC021062	SHRI KUNJ YACHIKA SERVICES PRIVATE LIMITED
11	AC3483057	U42909UR2022PTC014443	MEDIPLAZA TECHNOLOGIES PRIVATE LIMITED

2. Notice is hereby given that the Registrar of Companies had received applications from the above-mentioned companies under section 248(2) of the Companies Act, 2013 for removal of its/their name (s) from the register of companies either on the ground that they have failed to commence business within one year of their incorporation or on the ground that the company(ies) is/are not carrying on any business or operation for a period of two immediately preceding financial years and has/have not made any application (s) within such period for obtaining the status of a dormant company under section 455 of the Companies Act, 2013 or the company(ies) have obtained the status of dormant company/subscribers to the memorandum have not paid the subscription which they had undertaken to pay at the time of incorporation of a company and a declaration to this effect has not been filed within one hundred and eighty days of its incorporation under subsection (1) of section 10A, have not been carrying on any business or operations, as revealed after the physical verification carried out under sub-section (9) of section 12, but it/they do not wish to continue its/their registration as companies and have, therefore, requested for removal/strike off of its/their names from the register of companies.

3. Accordingly, the Registrar of Companies proposes to remove or strike off the names of the above-mentioned companies from the Register of Companies.

4. Any person objecting to the proposed removal or striking off name of the companies from the register of companies may send his or her objection to the office address mentioned here above within thirty days from the date of publication of this notice.

Irkan Tirkey
Deputy Registrar
Centre for Processing Accelerated Corporate Exit

CBC 07123/11/0284/2627

Mumbai Monsoon woes: Negligence triggers outrage following man's death after falling into open manhole
Contd from page 1...

causing widespread waterlogging across several areas, this fatal accident in Saki Naka has once again brought the critical issue of open manholes to the forefront.

She assured that stringent action would be taken against those found guilty of negligence.

As heavy rains lash Mumbai,

Important Meeting Reviews Preparations for Maa Nanda Raj Jat Yatra 2027; Stakeholders Pledge Grand, Safe and Well-Organized Pilgrimage

Dehradun, July 2 (HTNS): Preparations for the world-renowned Maa Nanda Raj Jat Yatra 2027 gathered momentum as an important review meeting was held at the Indian Academy in Dehradun on Thursday. Members of the Shri Nanda Devi Raj Jat Committee and the Raj Jat Core Committee deliberated on various aspects of the sacred pilgrimage, reaffirming their commitment to ensuring that the yatra is conducted in a grand, safe, well-organized, and memorable manner.



The meeting focused on reviewing arrangements at key halts along the pilgrimage route, identifying potential challenges, assessing infrastructure requirements, and discussing essential development works. Participants emphasized that every effort should be made to provide devotees with a safe, convenient, and spiritually enriching experience while showcasing Uttarakhand's rich cultural and religious heritage on the global stage.

Eminent scholars, social workers, and distinguished personalities from various fields attended the meeting and offered valuable suggestions. Speakers stressed the importance of collective participation, effective coordination between government agencies and voluntary organizations, and active public involvement to ensure the successful conduct of the pilgrimage.

The meeting recalled that during the 2014 Maa Nanda Raj Jat Yatra, the Shri Nanda Devi Raj Jat Seva Samiti was constituted to facilitate active participation of society and various organizations, alongside government support, in managing facilities along the pilgrimage route and at designated halts. Since then, the committee has been working consistently to strengthen preparations and improve arrangements for the yatra.

Among those present were Dr. Rajesh Kunwar, President of the Shri Nanda Devi Raj Jat Committee and representative of the royal Kunwar family of Kansuwa village in Garhwal; Bhuvan Nautiyal, General Secretary; Vishan Singh Kunwar, President of the Shri Nanda Devi Raj Jat Seva Samiti; Vinod Kumar Nautiyal, Treasurer; Dr. Avinash Joshi; multilingual author Dharm Singh Farswan; Shiv Painyuli; Shalini Nautiyal; Prema Nautiyal; Rekha Khatri; Colonel D.C. Bartwal; Dr. Harish Maikhuri; Dr. Manvendra Bartwal; Dr. Bhuvan Chandra Joshi; Acharya Dr. Krishnanand; Naveen Chandra Joshi; Pandit Anasuya Prasad; Dr. Virendra Kunwar; Khushal Singh Bisht; Dwarika Prasad; Narendra Prasad; Ram Prasad; Brigadier Mohit Nautiyal, along with several other distinguished personalities. The proceedings were conducted by Dr. Avinash Joshi, Secretary of the Shri Nanda Devi Raj Jat Seva Samiti, while Munendra Khanduri, Director of

NORTHERN RAILWAY
Tender Notice

SR.DEN/HQ/MB acting for and on behalf of The President of India invites E-Tenders against following tenders Nos. Bidders will be able to submit their original/revised bids upto closing date and time only. Manual offers are not allowed against this tender, and any such manual offer received shall be ignored. Contractors are allowed to make payments against this tender towards earnest money only through online payment modes available on IREPS portal like net banking, debit card, credit card etc. Manual payments through Demand draft, Banker's cheque, Deposit receipts, FDR etc. are not allowed.

Tender No. Date	102-DRM-MB-26-27 dt. 01.07.2026	103-DRM-MB-26-27 dt. 01.07.2026	104-DRM-MB-26-27 dt. 01.07.2026	105-DRM-MB-26-27 dt. 01.07.2026	106-DRM-MB-26-27 dt. 01.07.2026
Name of Work	(Zone no. 1 MB) (Km.1381 to 1407) DLP- HRH All service building in MB yard between Sambhal side ROB to Kapoor company, FOB and station building, Good shed, washing line etc including wood, steel, and road work in the section of JE1/W station/MB and all residential building in North side of PF No 1 and up to Kapoor company and near goods shed in the section of JE1/W/station/MB including wood work, steel work, road work under ADEN/HQ/MB.(2026-27)	(Zone no. 2 MB) All service/ Residential building between Sambhal road and LOCO shed, ROB and south side UP dep. Line in the section of SSE/W/South colony/MB under ADEN/HQ/MB (2026-27)	(Zone no. 3 MB) residential/ Service building in North side and south side of main road including wood, steel & road work in the section of SSE/ W/HRH - col/MB. (2026-27)	(Zone no. 04 MB) All works in residential staff quarters in railway north colony and service buildings in railway north colony under SSE /DRM/Office/MB including wood, steel & road work under ADEN/HQ/MB. (2026-27)	(Zone no. 4A MB) All works in residential Officer's Bungalow in Railway Officer's Colony under SSE/W/DRM/ Office/MB including wood, steel & road work under ADEN/HQ/MB. (2026-27)
Tender Closing Date Time	28.07.2026	28.07.2026	28.07.2026	28.07.2026	28.07.2026
Advertised Value (Rs.)	1,75,00,000.00	1,69,99,997.15	1,79,99,999.90	1,89,99,999.56	99,99,999.20
Earnest Money (Rs.)	3,50,000.00	3,40,000.00	3,60,000.00	3,80,000.00	2,00,000.00
Tender Cost Rs	0.00	0.00	0.00	0.00	0.00
Bidding Start Date	14.07.2026	14.07.2026	14.07.2026	14.07.2026	14.07.2026
Period of Completion	12 Months	12 Months	12 Months	12 Months	12 Months

Tender No. 75-W/23/WA/Publication Dated : 01.07.2026
2259/2026
Serving Customers With A Smile

अंतरिक्ष विभाग
अंतरिक्ष उपयोग केंद्र
निर्माण एवं अनुसंधान समूह
सेटेलाइट रोड, आंबावाड़ी विस्तार इलाका
अहमदाबाद - 380 015 (भारत)
फोन Phone: (079)26914954, 4953, 4930, 4901

Department of Space
Space Applications Centre
Construction & Maintenance Group
Satellite Road, Ambawadi Vistar P.O.,
Ahmedabad - 380 015 (INDIA)

E-TENDER NOTICE

On Behalf of the President of India, EPC (Mode-I) tenders are invited through e-tendering for the following work:

Sl. No.	Name of Work	Estimated cost put to tender (₹)	Period of completion	Earnest money deposit (EMD) (₹)
1.	Planning, Design, Construction, and Commissioning of Technical Centre Building for IN-SPACE at new Bopal campus, Ahmedabad (Civil, PH, Electrical, AC, Mechanical and allied works in EPC Mode-I).	242.28 Crores	24 Months	2,52,28,000/-

E-Tender Notice (NIT) No: SAC/CMG/CPHD/CW/EPC-I/02/2026-2027 dated 25.06.2026

Period during which the tender document can be downloaded: From 01.07.2026 at 10:30 hrs. to 24.07.2026 upto 23:59 hrs.

Last date and time for receipt of tenders: 19.08.2026 upto 23:00 hrs.

For further details Visit: www.isro.gov.in or www.sac.gov.in or www.tenderwizard.com/ISRO.

Note: All future correspondence (Corrigendum) for the above work(s) shall be published only on the websites mentioned above.

Group Director, CMG/SAC

CBC 49107/11/0011/2627

Lions Club Dehradun Mahanagar Celebrates National Doctors' Day, Chartered Accountants' Day



Dehradun, July 2 (HTNS): The Lions Club Dehradun Mahanagar, in association with Cure Hospital, Mata Mandir Road, celebrated National Doctors' Day and Chartered Accountants' Day with great enthusiasm.

The programme commenced with the ceremonial lighting of the lamp by the Chief Guest, Mayor Saurabh Thapliyal, along with Gunjan Gupta, Director of Cure Hospital, Lion Vibhor Jain, Lion Pankaj Jain, and Lion Aadesh Mangal.

On the occasion, the



Lions Club Dehradun Mahanagar honoured Dr. Ajay Kumar Upadhyay (CEO), Dr. Ankit Jain (Surgeon), Dr. Kumar (Physician), Dr. Sunny Dua (Orthopaedic Specialist), Dr. Nirmal Bhandari Rawat, Dr. Shivani Bhatnagar, CA Sachin Nagalia, CA Ankur Agrawal, and Sudip Dogra & Associates for their outstanding contributions to society. The awardees were presented with bouquets, certificates of appreciation, and trophies.

Addressing the gathering, Mayor Saurabh Thapliyal described doctors as the "second form of God" and praised their dedication in balancing their personal lives with their professional responsibilities while selflessly serving society under all circumstances. He expressed his gratitude for their invaluable contribution to the community.



He also highlighted the vital role of Chartered Accountants, describing them as an essential pillar of financial management and economic stability.

The honoured doctors and Chartered Accountants expressed their heartfelt gratitude to the Lions Club Dehradun Mahanagar and Cure Hospital for recognising their services.

Among those present on the occasion were Lion Gaurav Jain, Lion Anuj, Lion Amit, Lion Nikunj, Lion Vivek, Alok Goyal, Praveen Gupta, Akshat, Mukesh Maheshwari, Vijay Giri, Upendra Gupta, Sheel Mangal, Palak Jain, Krishna Gupta, Jyoti Jain, Pooja Jain, and several other distinguished guests.

